

GOVERNMENT OF INDIA
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

LOK SABHA
UN-STARRED QUESTION NO.525
TO BE ANSWERED ON 04.02.2022

MISERABLE CONDITIONS OF CHILDREN

525. SHRI RITESH PANDEY:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state :

- (a) whether the Government has taken notice of the miserable conditions of children who suffer from malnutrition, child marriage, child labour, trafficking and dropouts at the elementary level of education in the country and if so, the details thereof;
- (b) whether the Government has implemented schemes/programmes for their development, protection and welfare;
- (c) if so, the details of the schemes/programmes implemented for the purpose;
- (d) the details of the funds allocated under the said schemes/programmes along with its utilisation during each of the last three years and the current year; and
- (e) the other steps taken/being taken by the Government to protect the interest of such children and to improve their condition?

ANSWER

MINISTER OF WOMEN AND CHILD DEVELOPMENT
(SRIMATI SMRITI ZUBIN IRANI)

(a) to (c) : The Juvenile Justice (Care and Protection of Children) Act, 2015 and the Adoption Regulations 2017 establish a framework for rehabilitation of children in need of care and protection and in difficult circumstances. The Child Welfare Committee and the District Child Protection Unit are entrusted with rehabilitation of children.

The Ministry is implementing a centrally sponsored scheme namely Child Protection Services (CPS) Scheme under which support is provided to States and UT Governments for delivering services for children in need of care and in difficult circumstances including child labour, victims of child marriage, trafficked children etc. The Child Care Institutions (CCIs) established under the CPS scheme support inter-alia age-appropriate education, access to vocational training, recreation, health care, counselling etc. As per the scheme guidelines, quantum of sponsorship of Rs. 2000/- per child per month is available for Non-institutional Care of children in Need of Care and Protection and the provision for maintenance grant of Rs. 2160/- per child per month for children living in Child Care Institution.

(d) & (e) : The Government is committed to protect the interest of such children and to the children in difficult circumstances to provide safety and security through network of statutory and service delivery structures to the children in difficult circumstances. State-wise details of the funds allocated under Protection Services (CPS) Scheme utilisation during each of the last three years and the current year is at **Annexure-I**.

ANNEXURE-I

ANNEXURE REFERRED TO IN REPLY TO PART (D) & (E) OF THE LOK SABHA UNSTARRED QUESTION NO. 525 FOR 04.02.2022 RAISED BY SHRI RITESH PANDEY REGARDING MISERABLE CONDITIONS OF CHILDREN

STATES-WISE DETAILS OF THE FUNDS RELEASED AND UTILIZED UNDER THE CHILD PROTECTION SERVICES SCHEME DURING THE LAST THREE YEARS AND CURRENT YEAR (AS ON 31.12.2021)

(Rupees in lakhs)

| Sl. No. | Name of the States/UTs | 2018-19 | | 2019-20 | | 2020-21 | | 2021-22 (As on 31.12.2021) |
|--------------|---------------------------|-----------------|-----------------|-----------------|-----------------|-----------------|-----------------|-------------------------------|
| | | Amount released | Amount Utilized | Amount released | Amount Utilized | Amount released | Amount Utilized | |
| 1 | Andhra Pradesh | 1870.01 | 1477.11 | 1373.53 | 1679.85 | 1827.84 | 1295.78 | 476.46 |
| 2 | Arunachal Pradesh | 37.63 | 526.03 | 1174.11 | 449.14 | 293.55 | 866.50 | 487.92 |
| 3 | Assam | 3379.63 | 2015.65 | 3363.95 | 1730.54 | 3159.17 | 2373.00 | 864.04 |
| 4 | Bihar | 2621.87 | 1619.23 | 1405.39 | 2334.30 | 2203.71 | 2455.17 | 607.86 |
| 5 | Chhattisgarh | 2151.01 | 2710.68 | 2098.74 | 2036.07 | 2281.81 | 2345.13 | 610.95 |
| 6 | Goa | 16.03 | 80.17 | 19.63 | 94.56 | 129.9 | 182.07 | 3.00 |
| 7 | Gujarat | 2251.55 | 1790.09 | 2146.27 | 1923.30 | 2590.93 | 1566.73 | 697.24 |
| 8 | Haryana | 1387.60 | 1693.65 | 2217.99 | 1642.22 | 2391.14 | 1312.70 | 630.76 |
| 9 | Himachal Pradesh | 1342.64 | 1349.88 | 1607.40 | 1416.52 | 1457.39 | 1554.12 | 625.34 |
| 10 | Jammu & Kashmir | 2106.94 | 1189.53 | 1225.16 | 2325.80 | 1490.55 | 710.62 | 422.14 |
| 11 | Jharkhand | 1480.26 | 1491.25 | 1845.80 | 1577.14 | 1425.26 | 1782.26 | 611.23 |
| 12 | Karnataka | 4022.56 | 3285.56 | 3290.45 | 2969.37 | 2897.87 | 3388.23 | 1436.31 |
| 13 | Kerala | 1263.77 | 1263.77 | 1519.74 | 754.30 | 1135.84 | 1085.16 | 304.96 |
| 14 | Madhya Pradesh | 2959.23 | 3070.18 | 3052.72 | 2388.42 | 3531.26 | 3201.52 | 970.91 |
| 15 | Maharashtra | 3156.52 | 1922.01 | 2449.63 | 1941.08 | 3433.13 | 4407.73 | 1703.08 |
| 16 | Manipur | 3866.99 | 3660.70 | 3102.72 | 3073.00 | 3468.9 | 3454.03 | 1730.74 |
| 17 | Meghalaya | 2254.51 | 2254.51 | 2241.71 | 2234.49 | 2014.36 | 2008.45 | 1005.70 |
| 18 | Mizoram | 2042.28 | 2042.28 | 2530.43 | 2136.90 | 2243.71 | 2007.61 | 578.93 |
| 19 | Nagaland | 1787.12 | 1779.05 | 2085.95 | 2054.82 | 2125.64 | 2148.86 | 947.89 |
| 20 | Orissa | 4352.44 | 3398.22 | 3541.66 | 3436.79 | 3302.54 | 3599.52 | 1410.32 |
| 21 | Punjab | 1244.17 | 534.19 | 722.00 | 815.29 | 558.41 | 673.80 | 172.57 |
| 22 | Rajasthan | 3584.72 | 3584.72 | 3195.88 | 4041.72 | 3221.96 | 3869.82 | 1542.75 |
| 23 | Sikkim | 379.25 | 512.55 | 662.51 | 618.96 | 612.81 | 501.61 | 162.20 |
| 24 | Tamil Nadu | 7895.14 | 8622.16 | 14915.36 | 10624.87 | 9636.91 | 7620.64 | 2457.23 |
| 25 | Telangana | 1329.23 | 1647.72 | 1726.38 | 1190.19 | 431.61 | 1182.38 | 157.41 |
| 26 | Tripura | 885.77 | 849.54 | 879.61 | 601.03 | 1075.65 | 1216.67 | 286.92 |
| 27 | Uttar Pradesh | 7834.39 | 5347.81 | 4277.72 | 4173.25 | 5235.63 | 5157.43 | 1421.41 |
| 28 | Uttarakhand | 1344.40 | 405.84 | 918.58 | 1722.38 | 712.37 | 291.57 | 207.34 |
| 29 | West Bengal | 2372.13 | 3391.03 | 2815.10 | 4285.62 | 4375.63 | 4704.87 | 1558.48 |
| 30 | Andaman & Nicobar Islands | 218.85 | 201.17 | 329.62 | 211.53 | 282.97 | 117.70 | 7.50 |
| 31 | Chandigarh | 577.58 | 259.27 | 0 | 344.99 | 169.21 | 361.14 | 162.83 |
| 32 | Dadra & Nagar Haveli | 11.24 | 90.74 | 193.97 | 80.85 | 55.96 | 136.67 | 135.73 |
| | Daman & Diu | 18.42 | 67.77 | 141.79 | 72.36 | | | |
| 33 | Delhi | 1007.39 | 849.99 | 972.86 | 717.64 | 656.76 | 726.87 | 191.69 |
| 34 | Lakshadweep | 0 | 0 | 0 | 0 | 0 | 0 | 43.30 |
| 35 | Ladakh | 0 | 0 | 0 | 0 | 153.18 | 90.46 | 0 |
| 36 | Puducherry | 398.43 | 334.79 | 501.96 | 513.60 | 393.97 | 339.33 | 108.50 |
| Total | | 73451.70 | 65318.84 | 74546.32 | 68212.89 | 70977.53 | 68736.15 | 24741.64 |
